

Commission advised the State Government to prepare a detailed and well worked out master plan indicating the need, objectives, and development strategies leading to a plan of action. It was also pointed out that the Master Plan has to follow with Project Reports on specific schemes contained therein with its tech-economic viability and assigned priority

Discussion with French President on Solar Energy

4644. SHRI RAM KAPSE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any discussion was held on Solar Energy during his recent meeting with the President of France; and

(b) if so, the details and the outcome thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

Statement Correcting reply to USQ No. 4967 at 10-8-1992 RE. NTPC dues to SEBs.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALPNATH RAJ): In the beginning of the first line of Hindi Version of the answer to the Question may be read as and at the end of the Hindi Version of the answer, the following may be added:-

Barring some exceptions, coal companies are being paid by the SEBs for the current despatches under the 'Cash' and 'Carry' system of coal supply to the power sector.

The error is regretted.

The error came to notice after the last Session of Parliament and hence the Statement correcting the reply could not be laid earlier.

[English]

12. 00 hrs.

MR. SPEAKER: We will take up Papers to be laid on the Table of the House.

12.01 hrs.

PAPERS LAID ON THE TABLE

Brahmaputra Board (Second Amendment) Rules, 1992, Reviews on the working of and Annual Report of National Projects Construction Corporation Ltd; New Delhi for 1991-92 and National Institute of Hydrqy, Roorce for 1991-92 etc.

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA) I beg to lay on the Table:-

- (1) A copy of the Brahmaputra Board (Second Amendment) Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 476 in Gazette of India dated on the 24th October, 1992 under sect 30 of the Brahmaputra Board Act, 1980
[Placed in Library. See No. LT-8093/92]
- (2) A Copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the National Projects Construction

[Sh. Vidyacharan Shukla]

Corporation Limited, New Delhi,
for the year 1991-92.

- (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi for the year 1991-92. along with Audited Accounts and comments of the Comptroller and Auditor General thereon,

[placed in Library. See No. LT-8094/92]

- (3) (i) Copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 1991-92 along with Audited Accounts..

(ii) A statement (Hindi and English versions) regarding Review by the government on the working of the National Institute of Hydrology, Roorkee, for the year 1991-92.

[placed in Library. See No. LT- 8095/92]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 1991-92 along with Audited Accounts.

(ii) a statement (Hindi and English versions) regarding Review by the Government on the working of the Betwa River Board, Jhansi, for the year 1991-92.

[placed in Library . See No. LT-8096/92]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board for the year 1991-92.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Brahmaputra Board for the year 1991-92.

[Placed in Library. See No. LT- 80-97/92]

Reviews on the working of and Annual Reports of Manganese Ore (India) Ltd., Nagpur., for 1991-92 Metallurgical and Engineering Consultants (India) Ltd., Ranchi for 1991-92 etc.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619a of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Manganese Ore (India) Limited, Nagpur, for the year 1991-92.

(ii) Annual Report of the Manganese Ore (India) Limited, Nagpur for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3098/92]

(b) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited, Ranchi, for the year 1991-92.

(ii) Annual Report of the Metallurgical and Engineering

Consultants (India) Limited, Ranchi, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3099/92]

- (c) (i) Review by the Government on the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1991-92.

- (ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3100/92]

- (d) (i) Review by the Government on the working of the Vijayanagar Steel Limited, Bangalore, for the year 1991-92.

- (ii) Annual Report of the Vijayanagar Steel Limited, Bangalore, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3101/92]

- (e) (i) Review by the Government on the working of the Vishakhapatnam Steel Plant,

Rashtriya Ispat Nigam Limited for the year 1991-92.

- (ii) Annual Report of the Vishakhapatnam Steel Plant, Rashtriya Ispat Nigam Limited for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3102/92]

- (f) (i) Review by the Government on the working of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1991-92.

- (ii) Annual Report of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3103/92]

- (g) (i) Review by the Government on the working of the Steel Authority of India Limited, New Delhi, for the year 1991-92.

- (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3104/92]

- (h) (i) Review by the Government on

[Sh. Santhsh Mohan Dev]

the working of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1991-92.

- (ii) Annual Report of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3105/92]

- (i) (i) Review by the Government on the working of the Bharat Refractories Limited, Bokaro, for the year 1991-92.

- (ii) Annual Report of the Bharat Refractories Limited, Bokaro, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3106/92]

Annual Reports and Reviews on the working of National Centre of films for Children and young people, Bombay, for 1991-92, National film Development corporation, India for 1991-92 etc.

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (KUMARI GIRIJA VYAS):
On behalf of Shri Aji Panja, I beg to lay on the
Table:-

- (1) i) A copy of the Annual Report
(Hindi and English versions) of

the National Centre of Films for Children and Young People, Bombay for the year 1991-92 alongwith Audited Accounts.

- ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Centre of Films for Children and Young People, Bombay, for the year 1991-92

[Placed in Library. See No. LT.3107/92]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (i) Review by the Government on the working of the National Film Development Corporation India, for the year 1991-92.

- (ii) Annual Report of the National Film Development Corporation India for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3108/92]

- (3) A statement (Hindi and English versions) correcting the reply given on the 7th December, 1992 to Unstarred Question No. 2119 by Shrimati Saroj Dubey and Shri Ram Puanj Patel, regarding setting up of T.V. Studios.

[Placed in Library. See No. LT-3109/92]

**Centre for Development of Telematics
for 1990-91**

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS (SHRI
RAJESH PILOT): I beg to lay on the Table:-

A copy of the Centre For Development
of Telematics (Hindi and English versions)
for the year 1990-91, alongwith Audited
Accounts.

[Placed in Library. See No. LT-3110/92]

**Review on the working of and Annual
Reports of Hindustan Zinc Ltd.,
Udaipur for 1991-92, National
Aluminum Co. Ltd. Bhubaneswar for
1991-92, etc.**

[Translation]

THE MINISTER OF STATE OF THE
MINISTRY OF MINES (SHRI BALRAM
SINGH YADAV): I beg to lay on the Table:-

(1) A copy each of the following papers
(Hindi and English versions) under sub-
section (1) of section 619A of the
Companies Act, 1956:-

(a) (i) Review by the Government on
the working of the Hindustan
Zinc Limited, Udaipur, for the
year 1991-92.

(ii) Annual Report of the Hindustan
Zinc Limited, Udaipur, for the
year 1991-92 alongwith
Audited Accounts and
comments of the Comptroller
and Auditor General thereon.

[Placed in Library. See No. LT.
3111/92]

(b) (i) Review by the Government on

the working of the National
Aluminium Company Limited,
Bhubaneswar, for the year
1991-92.

(ii) Annual Report of the National
Aluminium Company Limited,
Bhubaneswar, for the year
1991-92 alongwith Audited
Accounts and comments of
the Comptroller and Auditor
General thereon.

[Placed in Library. See No. LT-
3112/92]

(c) (i) Review by the Government on
the working of the Bharat Gold
Mines Limited Oorgaum, for
the year 1991-92.

(ii) Annual Report of the Bharat
Gold Mines Limited Ogaum,
for the year 1991-92 alongwith
Audited Accounts and
comments of the Comptroller
and Auditor General thereon.

[Placed in Library. See No. LT-
3113/92]

(d) (i) Review by the Government on
the working of the Mineral
Exploration Corporation
Limited, Nagpur, for the year
1991-92.

(ii) Annual Report of the Mineral
Exploration Corporation
Limited, Nagpur, for the year
1991-92 alongwith Audited
Accounts and comments of
the Comptroller and Auditor
General thereon.

[Placed in Library. See No. LT-
3114/92]

[Sh. Balram Singh Yadav]

- (2) A statement (Hindi and English versions) Correcting the reply given on the 7th December, 1992 to Starred Question No. 188 by Dr. Lal Bahadur Rawal, regarding exploration of Mines.

[Placed in Library. See No. LT-3115/92]

Annual Reports and Review on the working of Air India, Bombay for 1991-92 International Airports Authority of India for 1991-92 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (DEPARTMENT OF CIVIL AVIATION) (SHRI M.O.H. FAROOK): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Air India, Bombay, for the year 1991-92 under Sub-section (2) of section 37 of the Air Corporations Act, 1953.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of Air India Bombay, for the year 1991-92
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Air India, Bombay for the year 1991-92 together with Audit Report thereon under sub-section (4) of section 15 of the Air Corporations Act, 1953.

[Placed in Library. See No. LT-3116/92]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1991-92 alongwith Audited Accounts under sub-section (4) of section 24 and sub-section (2) of section 25 of the International Airports Authority Act, 1971.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the International Airports Authority of India for the year, 1991-92

[Placed in Library. See No. LT-3117/92]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956:-

- (i) Statement regarding Review by the Government on the working of the Vayudoot Limited, New Delhi for the year 1988-89.

- (ii) Annual Report of the Vayudoot Limited, New Delhi for the year 1988-89 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above

[Placed in Library. See No. LT-3118/92]

- (5) A copy of the Report (Hindi and English versions) of the Comptroller

and Auditor General of India. Union Government (No.19 of 1991) - (Commercial) International Airports Authority of India under article 151 (i) of the Constitutions.

[Placed in Library. See No. LT-3119/92]

Reviews on the working of and Annual Reports of projects and Developments India Ltd, Dhanbad for 1991-92 pyrites, phosphats and chemical Ltd, Rohtas for 1991-92 etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): On behalf of Dr. Chinta Mohan, I beg to lay on the Table:-

1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Projects and Development India Limited, Dhanbad for the year 1991-92.

(ii) Annual Report of the Projects and Development India Limited, Dhanbad, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3120/92]

(b) (i) Review by the Government on the working of the Pyrites Phosphates and Chemicals Limited, Rohtas, for the year 1991-92.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Rohtas for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3121/92]

(c) (i) Review by the Government on the working of the National Fertilizers Limited for the year 1991-92.

(ii) Annual Report of the National Fertilizers Limited, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3122/92]

Review on the working of Hindustan Teleprinters Ltd., Madras for 1991-92, Indian Telephone Industries Ltd. Bangalore for 1991-92 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1991-92.

(ii) Annual Report of the Hindustan Teleprinters Limited, Madras,

[Sh. P.V. Rangayya Naidu]

for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3123/92]

- (b) (i) Review by the Government or the working of the Indian Telephone Industries Limited, Bangalore, for the year 1991-92.

- (ii) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3124/92]

- (c) (i) Review by the Government on the working of the Telecommunications Consultants India Limited, New Delhi, for the year 1991-92.

- (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3125/92]

- (d) (i) Review by the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1991-92.

- (ii) Annual Report of the Videsh Sanchar Nigam Limited, Bombay, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3126/92]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Telephone Industries Limited and the Government of India for the year 1992-93.

[Placed in Library. See No. LT-3127/92]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Teleprinters Limited and the Department of Telecommunications, Government of India for the year 1992-93.

[Placed in Library. See No. LT-3128/92]

12.06 hrs.

COMMITTEE ON PUBLIC ACCOUNTS

Thirty-seventh, Thirty-eighth, Thirty-ninth and Fortieth Reports

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): I beg to present the following Reports (Hindi & English versions) of the Public Accounts Committee:

- (1) Thirty-Seventh Report on action taken on 91st Report (8th Lok Sabha) on Integrated Rural